

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:237
ANSWERED ON:07.03.2006
REVIEW OF CENTRALLY SPONSORED SCHEMES
Adhalrao Patil Shri Shivaji

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a): whether the Government has reviewed the implementation of the Centrally Sponsored Schemes meant for the development of agro and rural industries;
- (b): if so, the shortcomings noticed in the implementation of these schemes; and
- (c): the steps taken by the Government to overcome these shortcomings?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)to(c): A statement is placed on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 237 BY SHRI ADHALRAO PATIL SHIVAJIRAO FOR ANSWER ON 07.03.2006 REGARDING REVIEW OF CENTRALLY SPONSORED SCHEMES.

(a)&(b): Only one Centrally-sponsored scheme, namely, Scheme for Co-operativisation in the Coir Sector, is implemented by the Government in the Ministry of Agro and Rural Industries. It has been decided to phase out the scheme on account of low response of the State Governments. A token allocation has been included in the budget estimates for 2006-07 to meet the balance committed liabilities on activities under the scheme.

(c): The Coir Board, a statutory organisation under the Ministry of Agro and Rural Industries, implements a number of Central sector schemes for promotion, development, technological upgradation, marketing support, etc., of coir industries in various coconut-growing States.